- (b) and (c) Some of the important criteria for accreditation of the institutions are as under:-
  - The institution should be affiliated to a recognized State Board of School Education/CBSE/CISCE for Secondary/Senior Secondary level or be an Non-Governmental Organization (NGO)/Registered Society under Society Registration Act 1860 or a public trust functioning in the interest of public.
  - Government ITI/Private ITI affiliated to NCVT/SCVT can also be affiliated for vocational courses.
  - The institute/school should have non-proprietary character as well as necessary infrastructure facilities, building, land, classrooms, teaching staff, laboratories equipments, library facilities etc.
  - In case of schools located outside India, the concerned Embassy of India should recommend their names.
  - (d) No, Sir.
  - (e) and (f) Do not arise.

## Teaching staff at Kendriya Vidyalaya, Gulbarga

- 1552. SHRI K.B. SHANAPPA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware that there is shortage of teaching staff at Kendriya Vidyalaya, Gulbarga, in Karnataka;
  - (b) if so, the details thereof; and
  - (c) by when the posts would be filled up?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.
- (b) There are 10 vacant posts of teaching categories in Kendriya Vidyalaya (KV), Gulbarga which include one Post Graduate Teacher, one Head Master, seven Primary Teachers and one Miscellaneous Category Teacher.
  - (c) The recruitment to the aforesaid vacant posts is under process.

## **IIM in Andhra Pradesh**

- 1553. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have planned for establishment of Indian Institute of Management at Visakhapatnam in Andhra Pradesh, to promote higher education through new educational institutions, to cope with the emerging domestic challenges in higher education;
- (b) whether Government have received any proposal from the State Government in this respect;

- (c) if so, the action taken by Government thereon; and
- (d) by when the above institute is likely to be set up in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) The Chief Minister of Andhra Pradesh had written to the Minister of Human Resource Development for setting up of an Indian Institute of Management (IIM) at Visakhapatnam in Andhra Pradesh. The request would be considered as and when the Government of India initiates the process of setting up of new IIMs in the country.

## Implementation of Mid-Day Meal scheme

1554. SHRI M.V. MYSURA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Mid-Day Meal scheme is being implemented in all the Government schools in the country;
  - (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of funds alloated, released and actually utilized by various States for implementation of the above scheme during the last three years, year-wise and Statewise; and
  - (d) the number of students benefited under the scheme, scheme-wise and Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) The Mid-Day Meal scheme is implemented to cover children studying in classes I-V of Government, Local Body and Government aided schools, and centres run under the Education Guarantee Scheme (EGS) and Alternative and Innovative Education (AIE) across the country. Under this scheme, children are served hot cooked meal of 450 calories and 12 grams of protein per school day.

- (c) Central assistance to States/UTs is allocated/released only after adjusting unspent balance out of previous releases. Details of funds released to States during the last three years is given in Statement-I (See below).
- (d) The number of students benefited under the scheme during 2006-07 is given in Statement-II

Statement-I
State/UT-wise details of Central assistance released under Mid-Day Meal

(Rs. in lakhs)

Sl. No.	State/UT	2004-05	2005-06	2006-07
1	2	3	4 5	
1	Andhra Pradesh	21644.9	21201.44	36885.14

Scheme during last three years